

**NATIONAL COMPANY LAW TRIBUNAL,  
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.261/Chd/Pb/2017**

In the matter of:

Gurpreet Kaur.

....Petitioner.

Versus.

M/s Jorawar Engineering &  
Foundary Forge Pvt.Ltd. & Ors.

....Respondents.

Present: Mr.Gaurav Mankotia, Advocate for the petitioner.

Learned counsel for the petitioner seeks time to make compliance of the order dated 15.01.2018. List the matter on 23.03.2018 and the compliance be made with regard to the directions dated 15.01.2018 at least a week before the date fixed supported with the affidavit of the petitioner.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

February 07, 2018.  
Ashwani